

**Govt. of India
Ministry of Finance
Department of Financial Services**

**LOK SABHA
UNSTARRED QUESTION No. 2419**

TO BE ANSWERED ON THE 09th March, 2018//Phalguna 18, 1939 (Saka)

Benefits to Women under Stand-Up India Scheme

2419. SHRIMATI HEMA MALINI:

Will the Minister of **FINANCE** be pleased to state:

(a) whether the Stand-Up India Scheme has been launched by the Government to facilitate bank loans to Scheduled Castes, Scheduled Tribes and Woman entrepreneurs across the country for setting up greenfield enterprises, if so, the details thereof;

(b) whether the larger part of the Stand-Up India Scheme beneficiaries so far has been woman entrepreneurs, if so, the details thereof;

(c) whether the Government has specified targets under the Stand-Up India Scheme, if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

**(MINISTER OF STATE IN THE MINISTRY OF FINANCE)
(SHRI SHIV PRATAP SHUKLA)**

(a) to (d) Government have launched the Stand Up India scheme on 5th April, 2016 to facilitate bank loans between Rs. 10 lakh and Rs. 1 crore to at least one Scheduled Caste (SC)/ Scheduled Tribe (ST) borrower and at least one woman borrower per bank branch for setting up greenfield enterprises in the manufacturing, services or the trading sector. The scheme is being implemented through Scheduled Commercial Banks to benefit at least 2.5 lakh borrowers at a minimum of two borrowers per bank branch. Since the launch of the Scheme, Scheduled Commercial Banks have sanctioned 45,004 loans under Stand-Up India scheme to woman entrepreneurs as on 04.03.2018
